

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**LOK SABHA  
UNSTARRED QUESTION NO-67**

TO BE ANSWERED ON MONDAY, NOVEMBER 25, 2024/AGRAHAYANA 4, 1946 (SAKA)

**Gold Seized from Airports in Kerala**

**67. Adv Dean Kuriakose :**

Will the Minister of FINANCE be pleased to state:

- (a) the details of the total amount of gold seized at the airports in Kerala during the last five years and the present status of the seized gold;
- (b) the details of the gold of international origin seized by the Kerala Police during the above period and the present status of such gold;
- (c) whether the Government has taken note of the grave allegations that the police illegally snatching gold of international origin as raised by an MLA from Kerala, if so, the details thereof;
- (d) whether the Government considers for a formal enquiry of such grave allegations; and
- (e) if so, the details thereof ?

**ANSWER**

**MINISTER OF STATE FOR FINANCE**

**(SHRI PANKAJ CHAUDHARY)**

- (a) 2746.49 kg of gold has been seized at the airports in Kerala by Customs field formations and DRI during the financial years 2019-20, 2020-21, 2021-22, 2022-23, 2023-24 and 2024-25 (upto 31.10.2024). The seized gold is disposed in the manner prescribed by instructions after following due procedure.
- (b) During the last five financial years and current financial year (upto 31.10.2024), 112.62 kg of gold of international origin has been seized by the Kerala Police and handed over to Customs under the provisions of CrPC 1973/BNSS 2023 and the Customs Act, 1962.
- (c), (d) & (e) No specific incident with verifiable facts has come to notice of Customs. However, it has been informed that Government of Kerala has ordered a vigilance enquiry by the State Vigilance & Anti-corruption Bureau, into the allegation of misappropriation of seized gold by certain officers, raised by Shri P. V. Anvar, MLA, Nilambur.